

**GOVERNMENT OF WEST BENGAL  
LEGISLATIVE DEPARTMENT**

**West Bengal Act V of 1975**

**THE WEST BENGAL APPROPRIATION  
(No. 2) ACT, 1975.**

*[Passed by the West Bengal Legislature.]*

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 29th March, 1975.]

[29th March, 1975.]

*An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1975.*

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1975;

It is hereby enacted in the Twenty-sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (No. 2) Short title. Act, 1975.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one hundred fifty-two crores nineteen lakhs thirty-two thousand seven hundred and ninety-four towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1975, in respect of the services and purposes specified in column 2 of the Schedule.

Issue of  
Rs. 152,19,32,794  
out of the  
Consolidated  
Fund of West  
Bengal for  
the year  
1974-75.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1975.

Appropriation.

*The West Bengal Appropriation (No. 2) Act, 1975.*

(Schedule.)

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SCHEDULE.

(See sections 2 and 3.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(a) Organs of State</b>			
1	211—State Legislatures ..	6,09,000	..	6,09,000
Sl. 2	212—Governor ..	..	50,000	50,000
3	213—Council of Ministers ..	2,82,000	..	2,82,000
4	214—Administration of Justice ..	..	3,19,000	3,19,000
5	215—Elections ..	48,25,000	..	48,25,000
	<b>(b) Fiscal Services</b>			
	<b>(iii) Collection of Taxes on Commodities and Services</b>			
10	239—State Excise ..	4,32,000	22,982	4,54,982
11	240—Sales Tax ..	4,38,000	..	4,38,000
	<b>(iv)—Other Fiscal Services</b>			
14	247—Other Fiscal Services ..	50,000	..	50,000
	<b>(d) Administrative Services</b>			
Sl. 17	251—Public Service Commission ..	..	90,000	90,000
22	256—Jails ..	85,87,000	..	85,87,000
	259—Public Works ..	..	3,22,000	3,22,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>A—Capital Account of General Services</b>			
	459—Capital Outlay on Public Works ..	..	88,400	88,400
25	<b>(Capital Outlay on Public Works under Functional heads)</b>			
	<b>B—Capital Account of Social and Community Services</b>			
	477—Capital Outlay on Education, Art and Culture (Excluding Sports and Youth Welfare) (Buildings). ..	..	7,16,000	7,16,000
	<b>Total</b> ..	..	11,26,400	11,26,400

*The West Bengal Appropriation (No. 2) Act, 1975.*

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*(Schedule.)*

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	(d) Administrative Services			
26	260—Fire Protection and Control ..	2,43,000	14,651	2,57,651
27	265—Other Administrative Services ..	50,69,000	94,583	51,63,583
	(e) Pensions and Miscellaneous General Services			
28	266—Pensions and Other Retirement Benefits	48,65,000	..	48,65,000
30	268—Miscellaneous General Services ..	20,30,000	..	20,30,000
	<b>B—Social and Community Services</b>			
	277—Education (Excluding Sports and Youth Welfare).	..	44,592	44,592
34	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	677—Loans for Education, Art and Culture (Excluding Sports and Youth Welfare).	9,53,000	..	9,53,000
	Total ..	9,53,000	44,592	9,97,592
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social and Community Services</b>			
35	279—Scientific Services and Research ..	2,000	..	2,000
	280—Medical ..	18,84,000	9,801	18,93,801
36	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social and Community Services</b>			
	480—Capital Outlay on Medical ..	4,00,000	..	4,00,000
	Total ..	22,84,000	9,801	22,93,801

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(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly:	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social and Community Services</b>			
41	285—Information and Publicity ..	..	1,375	1,375
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	685—Loans for Information and Publicity...	2,00,000	..	2,00,000
	Total ..	2,00,000	1,375	2,01,375
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social and Community Services</b>			
42	287—Labour and Employment ..	11,00,000	..	11,00,000
44	288—Social Security and Welfare (Relief and Rehabilitation of Displaced Persons).	..	19,98,000	19,98,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social and Community Services</b>			
	488—Capital Outlay on Social Security and Welfare (Relief and Rehabilitation of Displaced persons).	..	40,00,000	40,00,000
	Total ..	..	59,98,000	59,98,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social and Community Services</b>			
45	288—Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	41,84,000	..	41,84,000
46	288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilita- tion of Displaced Persons and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	8,90,76,000	82,287	8,91,58,287
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	688—Loans for Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	30,000	..	30,000
	Total ..	8,91,06,000	82,287	8,91,88,287

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*(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social and Community Services</b>			
47	289—Relief on account of Natural Calamities.	2,33,03,000	..	2,33,03,000
	295—Other Social and Community Services.	13,61,000	..	13,61,000
48	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	695—Loans for Other Social and Community Services.	34,00,000	..	34,00,000
	Total ..	47,61,000	..	47,61,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) General Economic Services</b>			
	298—Co-operation ..	..	2,477	2,477
50	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	698—Loans to Co-operative Societies	63,97,000	..	63,97,000
	Total ..	63,97,000	2,477	63,99,477

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(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Agriculture and Allied Services</b>			
52	305—Agriculture ..	..	8,57,539	8,57,539
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(b) Capital Account of Agriculture and Allied Services</b>			
	505—Capital Outlay on Agriculture (Exclud- ing Public Undertakings).	1	..	1
	Total ..	1	8,57,539	8,57,540
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Agriculture and Allied Services</b>			
53	308—Area Development ..	3,12,52,000	..	3,12,52,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(b) Capital Account of Agriculture and Allied Services</b>			
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Deve- lopment.	1,35,77,000	..	1,35,77,000
	Total ..	4,48,29,000	..	4,48,29,000

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*(Schedule.)*

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Agriculture and Allied Services</b>			
	309—Food and Nutrition .. ..		6,391	6,391
	<b>Capital Expenditure Outside the     Revenue Account</b>			
	<b>C—Capital Account of Economic     Services</b>			
	<b>(b) Capital Account of Agriculture         and Allied Services</b>			
54	509—Capital Outlay on Food and Nutrition.	4,89,28,000		4,89,28,000
	<b>F—Loans and Advances</b>			
	709—Loans for Food and Nutrition ..	50,00,000		50,00,000
	Total ..	5,39,28,000	6,391	5,39,34,391
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic     Services</b>			
	<b>(b) Capital Account of Agriculture         and Allied Services</b>			
56	511—Capital Outlay on Dairy Development (Excluding Public Undertakings).	1,48,41,000		1,48,41,000
57	312—Fisheries .. ..		3,376	3,376
60	314—Community Development (Excluding Panchayat).	8,68,000		8,68,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(c) Industry and Minerals</b>			
61	320—Industries (Closed and Sick Industries).	1	..	1
	320—Industries (Excluding Closed and Sick Industries).	1	..	1
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(c) Capital Account of Industry and Minerals</b>			
62	520—Capital Outlay on Industrial Research and Development (Excluding Closed and Sick Industries).	..	9,33,000	9,33,000
	Total ..	1	9,33,000	9,33,001
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(c) Industry and Minerals</b>			
63	321—Village and Small Industries ..	65,72,000	52,337	66,24,337
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
67	734—Loans for Power Projects ..	5,78,28,000	..	5,78,28,000



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*(Schedule.)*

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(e) Transport and Communications</b>			
68	335—Ports, Lighthouses and Shipping. . .	1,36,000	..	1,36,000
	337—Roads and Bridges . .	..	1,11,000	1,11,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
70	<b>C—Capital Account of Economic Services</b>			
	<b>(e) Capital Account of Transport and Communications</b>			
	537—Capital Outlay on Roads and Bridges.	..	1,52,000	1,52,000
	Total . .	..	2,63,000	2,63,000
	<b>F—Loans and Advances</b>			
71	738—Loans for Road and Water Transport Services.	8,83,83,000	..	8,83,83,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(e) Transport and Communications</b>			
72	339—Tourism . .	2,85,000	..	2,85,000
73	344—Other Transport and Communication Services.	1,44,85,000	..	1,44,85,000
	<b>D—Grants-in-aid and Contributions</b>			
74	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat).	3,02,60,000	..	3,02,60,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(c) Capital Account of Industry and Minerals</b>			
76	520—Capital Outlay on Industrial Research and Development (Public Under- takings).	15,00,000	..	15,00,000
	<b>F—Loans and Advances</b>			
	705—Loans for Agriculture (Public Under- takings).	86,61,000	..	86,61,000
	Total ..	1,01,61,000	..	1,01,61,000
	<b>E—Public Debt</b>			
Sl. 83	603—Internal Debt of the State Government.	..	99,85,04,000	99,85,04,000
	604—Loans and Advances from the Central Government.	..	2,90,61,000	2,90,61,000
	Total ..	..	1,02,75,65,000	1,02,75,65,000
	<b>F—Loans and Advances</b>			
84	766—Loans to Government Servants ..	21,00,000	..	21,00,000
	<b>Grant Total ..</b>	<b>48,43,96,003</b>	<b>1,03,75,36,791</b>	<b>1,52,19,32,794</b>